

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

2469

HOUSE OF THE PEOPLE

Friday, 18th December, 1953.

The House met at Half Past One  
of the Clock

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

2-30 P.M.

MESSAGE FROM THE COUNCIL OF  
STATES

Secretary: Sir, I have to report the following message received from the Secretary of the Council of States:—

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the Prevention of Disqualification (Parliament and Part C States Legislatures) Bill, 1953, which has been passed as amended by the Council of States at its sitting held on the 16th December, 1953."

PREVENTION OF DISQUALIFICATION (PARLIAMENT AND PART C STATES LEGISLATURES) BILL.

Secretary: Sir, I beg to lay the Prevention of Disqualification (Parliament and Part C States Legislatures) Bill 1953, as passed by the Council of States, on the Table of the House.

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REPORT OF THE COMMISSIONER  
FOR SCHEDULED CASTES AND  
SCHEDULED TRIBES—contd.

Mr. Speaker: The House will now proceed with the further consideration of the following motion moved by Dr. Kailas Nath Katju on the 17th December, 1953, namely:—

"That the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the period ending the 31st December, 1952 be taken into consideration."

श्री कजरोलकर (बम्बई नगर-उत्तर-रक्षित-अनुसूचित जातियां): अध्यक्ष महोदय, कल मैंने बताया कि सौराष्ट्र के चीफ मिनिस्टर वेबर भाई ने इस बारे में जो कहा है वह मैं सभा भवन के सामने पढ़ना चाहता हूँ :

[SARDAR HUKAM SINGH in the Chair]

"(a) Recruitment hereafter in every cadre of the services and at every stage of promotions should be confined to Scheduled Castes candidates. The Scheduled Castes and Scheduled Tribes should be considered together for this purpose. Age limit should also be relaxed by 5 years in their case. No recruitment of non-Scheduled Castes and non-Scheduled Tribes should be permitted until the overall ratios in all services fixed for these Communities are attained. It is only when Scheduled Castes candidates are not available that recruitment of non-Scheduled Castes persons should be made.

[श्री कजरोल्कर]

(b) In considering the question of promotion, if a Scheduled Castes candidate is available in the next below cadre, he should be promoted whatever his rank in the list, provided he is otherwise suitable. This will mean a little out of the way promotion. A second promotion to the next higher cadre to the same person would not be given out of turn within 5 years unless it otherwise becomes due to him in ordinary course.

(c) As regards qualifications of the Scheduled Castes candidates, the qualifications should be fixed separately "Caste" candidates and should be as low as possible, keeping the minimum requirements of the administration in view. *There will be a certain amount of sacrifice of administrative efficiency, but Government has decided that this is the lesser evil.* For technical posts, the reduction in qualifications will be limited. Thus for recruitment of Deputy Engineers, at least an Engineering graduate is required, but in that case if a Scheduled Caste engineering graduate is available, he should be preferred to *another* candidate with the highest qualifications. For purely administrative services, e.g. Mahalkaris or Mamlatdars, a Scheduled Caste non-graduate may be taken provided he shows average intelligence. In order that efficiency of the State or future prospects of the individual selected do not suffer, the person so recruited should be given training at Government expense. Further training for existing Scheduled Castes personnel to make them eligible for promotion should also be undertaken by Government as soon as possible.

(d) In connection with selection posts, the Services Department should prepare a list of selection posts that would fall vacant in the

ordinary course at least a year in advance and the Scheduled Castes personnel otherwise eligible for promotion except for the condition of selection *should be coached up at Government expense*, so that when an opportunity for selection arises, they can be considered along with others.

(e) Personal servants of Ministers, Secretaries, Heads of Departments and Gazetted Officers should *invariably* be recruited from Scheduled Castes.

(f) Arrangements should be made for a coaching class or classes as the need arises for equipping Scheduled Castes candidates for clerical and other services. This arrangement must be made on a whole-time basis, so that training can be intensive.

(g) All recruiting authorities are informed that the percentages for Scheduled Castes and Backward Classes fixed by Government apply not only to permanent set-up, but to work-charged establishments and municipalities also. Government grants to municipalities would be conditional upon their carrying out the above condition.

(h) Cases of absorption of Scheduled Castes and Backward Class candidates who have been rendered jobless on closure of ration shops, Saurashtra Industrial Co-operative Society etc. should be considered in the light of above principles.

(i) While advertising posts, the recruiting authority should carefully follow the instructions laid down in this Resolution and it should be mentioned in any advertisement that persons other than Scheduled Castes will be considered only when Scheduled Castes candidates with minimum qualifications are not available.

In cases in which recruitment is made through the Public Service Commission, the Departments should state the relaxation to be made in the qualifications in respect of Scheduled Castes candidates while sending requisitions for filling up posts. In all other cases, recruiting authorities should similarly mention the qualifications required for Scheduled Castes candidates in advertisements etc. which may be issued by them.

All concerned should see that the above principles and policies are carried out scrupulously. Any non-observance thereof in any service would be viewed with serious displeasure."

जब मैं इसके बारे में अपने मित्र श्री बलवन्त राय महता के साथ चर्चा कर रहा था...

**Mr. Chairman:** I would request hon. Members to see that there is less of noise. The hon. Member is not clearly audible.

श्री कजरोल्कर : जब मैं अपने मित्र श्री बलवन्त राय महता से इस के बारे में बातचीत कर रहा था और सौराष्ट्र के चीफ़ मिनिस्टर धेबर भाई के बारे में अभिनन्दन की बात की थी तो मरे मित्र श्री बलवन्त राय महता ने कहा कि "कजरोल्कर भाई, सौराष्ट्र तो महात्मा गांधी, सरदार वल्लभ भाई पटेल और ठक्कर बापा की प्रेरणा से चलता है।" इस पर मैं विचार करता हूँ कि एक बी० स्टेट महात्मा गांधी की प्रेरणा से चलती है तो क्या हमारी सेंट्रल गवर्नमेंट को हमारे प्राइम मिनिस्टर पंडित जवाहरलाल नेहरू की प्रेरणा से नहीं चलना चाहिये ? और बी० स्टेट कोई उदाहरण दे, उस से पहले तो हमारी सेंट्रल गवर्नमेंट को सब स्टेट को यह उदाहरण देना चाहिये।

हमारी सरकार ने सरविसीज के बारे में कुछ परसेंटेज तो रखा है, मैं इस के लिये धन्यवाद देता हूँ। हमारी गवर्नमेंट की सदेच्छा तो हमारे लिये है, लेकिन

पूरी सरविस हमारे हरिजन भाइयों को मिलती है या नहीं वह भी देखने का उन का काम होना चाहिये। इस समय पर मुझे लोमड़ी और सारस की कथा याद आती है। आप को मालूम होगा कि लोमड़ी ने सारस को अपने घर को खाने को बुलाया था, तो उस ने ऐसे बरतन में उस को खाने को दिया कि उस का मुँह उस में नहीं जा सका। फिर बाद में वह पूछे कि कैसा खाना तुम को लगा तो वह बेचारा क्या बोले। तो उस ने चूपचाप बोल दिया कि बाबा ठीक है। वैसी ही हालत आज हमारे लोगों की है। हमारे लिये जो कुछ भी सुविधाएं रखी जाती हैं, जो कुछ भी हमारे लिये हमारी गवर्नमेंट कुछ आनैस्टली करना चाहती है, वह हम नहीं पा सकते हैं, वह लोमड़ी-सारस के माफक हमारे मुँह के अन्दर आता नहीं है। इसलिये हमारी गवर्नमेंट से प्रार्थना है कि हमारे लिये जो भी सुविधाएं आप देते हों, वह हम को पूरी पूरी मिल पाती है या नहीं, यह भी देखने का काम आप अधिकारियों का है।

शेड्यूल्ड कास्ट के वास्ते स्टेट गवर्नमेंट्स कुल २ करोड़, ५६ लाख, ८३ हजार, ३१९ रुपये खर्च करती है जो कि मैं समझता हूँ कि बिल्कुल अपर्याप्त है और मैं आप के सामने प्राविन्स वाइज फीगर पेश करूंगा जिस से पता लगेगा कि एक हरिजन के ऊपर अमुक स्टेट में कितना खर्च आता है। बिहार में एक हरिजन के उपर पांच आने खर्च आता है, बम्बई में एक रुपया खर्च होता है, मद्रास में डेढ़ रुपया खर्च आता है, पंजाब में चार आने, उत्तर प्रदेश में आठ आने, बंगाल में ढाई आने, हैदराबाद में सवा आने, मध्य प्रदेश में ढाई आने, सौराष्ट्र साढ़े तीन रुपये, द्रावनकोर-कोचीन एक रुपया, वेहली में आठ आने, हिमाचल प्रदेश में एक रुपया, कच्छ में सात आने और मध्य प्रदेश खाली तीन पैसे, एक आना भी पूरा नहीं। इन फीगर्स से आप को

[श्री कजरोलकर]

पता चल जायगा कि हरिजनों को दी जाने वाली आर्थिक सहायता कितनी कम और नाकाफ़ी है और मैं मांग करता हूँ कि आप इस आर्थिक सहायता को और अधिक बढ़ाये।

Mr. Chairman: I would request the hon. Member to conclude now.

श्री कजरोलकर : मेरा कहना यह है कि पांच करोड़ की आबादी पर पर कैपिटल वर्क आउट करने पर केवल आठ घाने आता है, जो कि बिल्कुल कम और अपर्याप्त है और मैं चाहता हूँ कि इस रकम को बढ़ाकर कम से कम पन्द्रह करोड़ रुपया करना चाहिये।

हमारे श्रीकान्त भाई ने शेड्यूल्ड का ट और शेड्यूल्ड ट्राइव्स के बारे में जो रिपोर्ट दी है, उस की बहुत सी बातों के बारे में मैं कहना चाहता था लेकिन अब समय नहीं है। मैं सिर्फ एक बात की तरफ आप का ध्यान दिलाऊंगा। वह एक जगह पर लिखते हैं।

"For reasons of economy, some of my office work is being done in the Ministry of Home Affairs. This arrangement has not proved satisfactory in so far as the expeditious disposal of work is concerned. I have, therefore, asked for more staff in order to make my office a self-contained unit and to cope with the work which is going on increasing gradually and is bound to increase further with the creation of regional offices."

इसके बारे में मेरी प्रार्थना है कि कम से कम एक एक प्राविन्स में रीजिनल कमिश्नर होना चाहिये और उस के नीचे एक धीह अफसर रहना चाहिये, ताकि जब रीजिनल आफिसर घरे पर बाहर जाय, तो यह न हो कि सिवाय एक क्लर्क के उस के दफतर में और कोई मौजूद न हो और सब काम अनडिस्ट्युब्ड

पड़ा रहे, इसलिए मैं एक बार फिर प्रार्थना करना चाहता हूँ कि हर एक प्राविन्स में एक रीजिनल अफसर रखना चाहिये।

Mr. Chairman: Hon. Members must have seen that there are so many Members anxious to speak on this subject. Opportunity, in the first instance, has to be given to Members of Scheduled Castes of course. There are others also who must be given some time to participate in this discussion. So I suggest that there should be a time-limit of ten minutes for each Member. In that case, we will be able to accommodate a good number. If the House agrees I will confine to that limit.

Several Hon. Members: Yes, yes.

श्री पी० एन० राजभोज (शोलापुर—रक्षित—अनुसूचित जातियाँ) : सभापति जी, मैं आप का बहुत शुक्रगुजार हूँ कि आप ने मुझे इस विषय पर बोलने का अवसर दिया, लेकिन दस मिनट के अन्दर मैं अपनी बात समाप्त नहीं कर सकूंगा। भाई कजरोलकर जी ने करीब पच्चीस मिनट ले लिये, मैं चाहता हूँ कि मुझे भी कुछ ज्यादा समय बोलने के लिये दिया जाय।

यह जो श्रीकान्त जी की शेड्यूल्ड कास्ट्स के बारे में रिपोर्ट है, इस में उन की उन्नति करने के लिए कई सुझाव दिये गये हैं और मैं मानता हूँ कि वे बहुत उपयोगी सुझाव हैं, लेकिन मुश्किल की बात तो यह है कि गवर्नमेंट उन पर अमल नहीं करती, खाली मूली इस तरह की लम्बी चौड़ी बातें तो बनाते हैं, लेकिन उन पर अमल कुछ नहीं करते और जब तक सरकार द्वारा उन सुझावों पर अमल नहीं किया जाता, तब तक हम अछूतों की दशा में कोई सुधार होने वाला नहीं है। महात्मा गांधी के प्रयत्नों के बावजूद और देश में कांग्रेस राज्य होने के बाद भी हमारा

भवस्था पहले जैसी है, हम उसी दयनीय और शोचनीय भवस्था में मनुष्यों के समान नहीं बल्कि जानवरों के समान जीवन व्यतीत कर रहे हैं और समाज में हम को स्थान नहीं मिलता है। गांधी जी के मरने के बाद तो अब कोई दूसरा नेता भी नहीं रह गया है जो उन की दशा सुधारने के हेतु प्रचार करे और सरकार पर जोर डाले। डाक्टर काटजू कहते हैं कि हमें समाज में हमारा उपयुक्त स्थान मिलना चाहिये, श्री जगजीवन राम भी कहते हैं कि यह जातिपाति और छूआछूत का झगड़ा मिट जाना चाहिये, लेकिन बात तो दरअसल यह है कि खाली बात कह देने भर से तो यह काम हो नहीं जायेगा। इस के लिये तो बाकायदा स्कीम होनी चाहिये, कोई निश्चित प्रोग्राम होना चाहिये और उस के अनुसार प्रचार होना चाहिये और भ्रमल होना चाहिये। यह ठीक है कि नौकरी में हमारी संख्या के अनुपात से नौकरी दिलाने के लिए आपने विधान में रखा है, मैं उस का स्वागत करता हूँ और आपने विधान में जो ऐसी हिदायत रखी है, वह ठीक है और उचित है, लेकिन यह सब को मालूम है कि आज उन सिफारिशों पर भ्रमल नहीं होता है और हरिजनों को सरकारी नौकरियों में उन की संख्या के अनुसार जगहें नहीं मिल पाती हैं। इस बारे में मैं सरकार को यह सुझाव देना चाहता हूँ कि जिस तरह से आपने रेफ्यूजीज के लिए एक अलग मिनिस्टर बना दिया है उसी तरह से आप शोड्यूल्ड कास्ट के लिए एक अलग मिनिस्टर बनाइये, जो इन सब बातों को देखे और यह इंत्योर करे कि आप जो, सिफारिश करते हैं उन पर वास्तव में भ्रमल भी होता है। हिन्दू समाज ने हमें जो सैंकड़ों वर्षों से अपने पैरों के तले रौंदा है, और ६ करोड़ आदिमियों को गुलाम से भी बदतर बना कर रक्खा है, जब तक उन की दशा नहीं

सुधरती और वह भी इंसान की तरह अपनी जिन्दगी नहीं बसर करने लगते, तब तो इस आजादी के कोई मानी नहीं और वह आजादी हमारे किस काम की जिसमें हम लोग जानवरों की तरह जीवन व्यतीत करते हों और परतंत्रता में जकड़े हों। आज हम लोग रेफ्यूजीज पर करोड़ों रुपया खर्च कर रहे हैं, उन की एक अलग मिनिस्टरि बनी हुई है और उन का अपना एक अलग मिनिस्टर है, मैं यह कोई उन के खिलाफ नहीं कह रहा हूँ, वह बेचारे भुसीबत में बाहर से भाग कर भाये हैं, आप की शरण हैं, आप भरसक उन की मदद करिये, लेकिन मैं आप को बतलाना चाहता हूँ कि सच्चे रेफ्यूजीज हम लोग हैं, हम लोग तो पिछले हजारों वर्षों से हीन भवस्था में रहते भाये हैं, हिन्दू समाज ने हमेशा हमें तिरस्कृत किया है और दबाये रक्खा है, इसलिए हमारी उन्नति करने के लिए, सामाजिक, आर्थिक और शैक्षणिक हर दिशा में हम को ऊपर उठाने के लिए अभी तक कोई स्कीम भयवा प्रोग्राम बन नहीं पाया है और आज इस बात की बहुत जरूरत है कि रेफ्यूजीज के समान हम शोड्यूल्ड कास्ट वालों की देखभाल के वास्ते भी एक सेप्रेट मिनिस्टरि बना दी जाय ताकि वह हमारे सुधार के वास्ते प्रयोजल रखे और उन पर अमल कराने की कोशिश करे।

शोड्यूल्ड कास्ट के बारे में जो श्रीकान्त जी की रिपोर्ट है, वह काफी अच्छी है और हमारे डाक्टर काटजू भी बहुत अच्छे आदमी हैं लेकिन सिर्फ अच्छे होने से तो काम नहीं बनता, उन सिफारिशों और सुझावों पर भ्रमल भी तो कराया जाना चाहिये। हमारे भाई जगजीवन राम वहां पर हैं और जब वह राजस्थान, विन्ध्य प्रदेश, हिमाचल प्रदेश और भूपाल गये थे, तो उन से लोगों ने शिकायत की थी कि हमारे लोगों के लिए अभी तक कुछ नहीं

[श्री पी० एन० राजभोज]

किया गया है। आज भी विन्ध्यप्रदेश में थोड़े दिन पहले में गया तो मैं ने देखा कि वहां आज के दिन भी मनुस्मृति का राज्य है और जातिपात और छुआछूत काफ़ी है और उन की बंस्ती में जानेतक की पाबन्दी है, पूरा मनुस्मृति का राज्य वहां पर चल रहा है। हम ने इस की तरफ़ मिनिस्टर साहब का ध्यान दिलाया है, लेकिन कुछ नहीं होता, कोई हमारी बात नहीं सुनता क्यों कि हम वामपु पाटों के खिलाफ़ हैं, हम उन की पार्टी के आदमी नहीं हैं। अंग्रेजी राज्य के जमाने में जो डी० सी० थे, ह कुछ हमारी बात सुनते भी थे, लेकिन आज तो वन पार्टी गवर्नमेंट है, दूसरी पार्टी की बातें नहीं सुनते और अपोजीशन को खतरनाक समझ कर उन को अपने पास नहीं आने देते, चारों तरफ़ अपनी पार्टी वाले, रिश्तेदार और बिरादरी वाले जुटा रखे हैं।

राजस्थान में एक कान्फ़ेन्स हुई थी, जिस के अध्यक्ष श्री अक्षयलाल यादव थे। अपने भाषण में उन्होंने जो कुछ कहा है उस को पढ़ कर मैं सुनाता हूँ। वह कहते हैं :

'मन्दिरो में भी हरिजनों का प्रवेश नहीं हो पाया है। इस सम्बन्ध में एक विशेषक राज्य सरकार के विचाराधीन है।'

और भी कई बातें लिखी हैं।

'हरिजनों को उन के खेतों में पशुओं के पानी पीने की कुंडी से पानी ले कर अपनी प्यास बुझानी पड़ती है ऐसे प्रदेश में इस बात की बड़ी आवश्यकता है कि राजस्थान के धनी-मानी सज्जन एक विशेष धन-राशि जमा कर मानवता को इस पशुता के जीवन से मुक्त कर यश के भागी बनें।'

इसी तरह से इस में और भी बातें लिखी हैं। और वह सब बातें उन की कही हुई हैं

जो कि कांग्रेस के मिनिस्टर हैं, हम लोग तो विरोधी नेता हैं, लेकिन उन्होंने बताया कि :

'सार्वजनिक कुओं से हरिजन पानी नहीं निकाल सकते, नाई उन की हजामत नहीं बनाता, व धोबी कपड़े नहीं धोता है। धर्मशाला, सराय आदि सार्वजनिक स्थानों में ठहरने, ग्रामों में पक्का मकान बनाने, मिठाई बनाने, विवाह, गंगाज आदि उत्सवों पर बंड बाजा बजाने और दूल्हे के आभूषणों से सुसज्जित घोड़े पर बैठ कर तोरण मारने तक पर भी समाज की ओर से प्रतिबन्ध लगे हुए हैं।'

इस प्रकार की बातें आज देश में चल रही हैं और लोग कहते हैं कि बहुत अच्छा हो रहा है, आज्ञादी आ गई। लेकिन आज किसी को यह पता नहीं है कि हमारे हरिजन भाइयों के साथ क्या हो रहा है। जो हमारे कांग्रेस के हरिजन भाई कांग्रेस के टिकट पर चुन कर आये हैं वह बेचारे क्या करेंगे। उन का तो वही हाल है जैसे कि "पानी का रंग कैसा, जैसा तुम कहो वैसा"। इस लिये हाउस के सामने मेरी यह प्रार्थना है कि जब तक देश में हरिजनों का सवाल हल नहीं होगा तब तक सुख और शान्ति नहीं होगी। जिस के बारे में हमारे फारेन मिनिस्टर पं० नेहरू भी कहते हैं कि कोरिया में क्या हो रहा है, अफ्रीका में क्या हो रहा है? में समझता हूँ कि अफ्रीका में जैसी परिस्थिति नीग्रोज की है उस से गिरी हुई परिस्थिति यहां हम लोगों की है। नीग्रोज की परिस्थिति पर तो अमरीका करोड़ों रुपये खर्च कर सकता है लेकिन हमारे लिये कुछ नहीं हो सकता। फारेन कन्ट्रीज में एम्बेसडर्स रखे हैं लेकिन उन के दफ्तरों में हमारी जाति के चपरासी भी नहीं रखे गये हैं। मुसलमानों में से हमारे यहां दो मिनिस्टर हैं, एक डिप्टी मिनिस्टर हैं और दो पार्लियामेन्टरी सेक्रेटरीज हैं। और हम लोगों में से जिन की आज्ञादी पांच

करोड़ से ज्यादा है एक जगजीवन राम जी तो बैठे हैं, उन के भलावा एक डिप्टी मिनिस्टर हैं, जिन को हेल्थ डिपार्टमेंट दे दिया। हरिजनों का मामला ऐसे ही चलता है और अगर उस के लिये हम लोग भवाज उठाते हैं तो कहते हैं कि क्या खतरनाक बात तुम बोलते हो। आप नीग्रोज के बारे में और अफ्रीका की समस्याओं पर बोलने के काबिल तभी हो सकते हैं जब अपने मुल्क के अछूतों को अपने बराबर कर लें।

दूसरी बात इसाइयों के बारे में है। हम लोगों को ईसाई बनाने का सजेशन चल रहा है।

**श्री गिडबानी (धाना) :** आप मिनिस्टर बनने ?

**श्री पी० एम० राजभोज :** मैं मिनिस्टर बनूंगा तो पावर से बनूंगा, ताकत से बनूंगा। मेरी हाउस से प्रार्थना है कि आज हम लोगों को ईसाई बनाने की बड़ी कोशिश हो रही है इस लिये शेड्यूल्ड कास्ट्स का जो मामला है उस को जल्दी ही ठीक करना चाहिये। वरना मुल्क की हालत कमजोर होती जायगी और दूसरे देश इस के कुचलने की कोशिश करेंगे।

१९३२ में पूना पैक्ट हुआ था। उस में गांधी जी के प्राण अम्बेडकर ने और हम लोगों ने बचाये और पूना पैक्ट पर हम लोगों ने दस्तखत किये। अछूतों ने अपना नुकसान किया गांधी जी के प्राण बचाने के लिये। लेकिन इस पर भी हम को धोखा दे कर ज्वाइन्ट एलेक्टोरेट की बात रक्खी गई। इस से हमारी उन्नति होने के बजाय भ्रवणति हो रही है। इस लिये जितने देश के शेड्यूल्ड कास्ट्स के लोग हैं उन की स्थिति को सुधारने के लिये प्रयत्न करना चाहिये। उन की रक्षा के लिये अभी कोई कदम नहीं उठाया गया है। आप नौकरी के ही बारे में देखिये। इस के सम्बन्ध में सरकार के बड़े बड़े आर्डर निकलते हैं लेकिन

उन पर भ्रमल नहीं होता है। आप आई० ए० एस० के बारे में देखिये। हमारे यहां बी० ए० है, बी० ए० आनर्स हैं, एम० ए० हैं, लेकिन उन को नौकरी मिलनी मुश्किल हो जाती है, हालांकि सरकार हमेशा कहती है कि मिलनी चाहिये। सुनता ही कौन है? मेरा सुझाव है कि हम लोगों के लिये एक अलग डिपार्टमेंट होना चाहिये जैसे रिपयूजीज के लिये खोला है। उन के लिये हाउसिंग स्कीम है, उन को कर्ज मिलता है, हर तरह से उन की सहायता होती है, उसी तरह से शेड्यूल्ड कास्ट्स को भी आबादी के हिसाब से नौकरियों में ठीक प्रोपोर्शन मिलना चाहिये। उन की पार्टी का मिनिस्टर होना चाहिये। रोज एम्बेडकर और गवर्नर बन रहे हैं, मुसलमान गवर्नर बन रहे हैं, लेकिन शेड्यूल्ड कास्ट्स के लोग गवर्नर नहीं बन सकते। दूसरी तमाम जातियों के लोग बन सकते हैं। सरकार हम को बराबर सब कुछ देने के लिये कहती है लेकिन भ्रमल में कभी नहीं लाती है। पं० नेहरू तो हमेशा मुसलमान ही की बात मानते हैं। ठीक है, मुसलमान हमारे देश में रहते हैं, उन को उन की तीन, चार करोड़ की आबादी के हिसाब से दे दो। हमारे सिख भाई लड़ते हैं इस लिये उन में से एक आ कर मिनिस्टर बन गया, एक डिप्टी मिनिस्टर बन गया। मैं कहना चाहता हूँ कि जो शोर मचाता है, जो रोता है उस की बात आप हमेशा मानते हैं। लेकिन हम हजारों वर्षों से दबे हुए हैं, गिरे हुए हैं। हम लोगों की हर तरह से दुर्दशा होती है, हर डिपार्टमेंट में हमारे साथ बड़ी ज्यादाती होती है। हम लोगों की आर्थिक परिस्थिति को सुधारने के लिये, हम लोगों को बराबरी के लेवल पर लाने के लिये कोई स्कीम नहीं है। आप को हम लोगों को कान्फिडेंस में लेना चाहिये।

इस देश में कितनी जमीन है, उस जमीन का बंटवारा होना चाहिये। आज सब जगह

[श्री पी० एन० राजमोष]

भूदान यज्ञ का शोर मचा हुआ है, लेकिन भूदान यज्ञ में मिली हुई जमीन का बटवारा जब तक अछूतों को नहीं मिलता तब तक कोई लाभ होने वाला नहीं है। आज बहुत काफ़ी जमीन है, और हर तरह की है, उस को अछूतों की आर्थिक परिस्थिति को सुधारने के लिये दे दो। हम लोगों की आर्थिक परिस्थिति सुधारने के लिये कोई स्कीम नहीं है और भूदान यज्ञ का डोंग बनाते हैं। इस लिये जमीन के बटवारे का सवाल जल्दी से जल्दी हाथ में लेना चाहिये। गांव में रहने वाले शिड्यूल्ड कास्ट के लोग अपनी जमीन न होने से दूसरों के गुलाम रहते हैं जब तक बेगार करते हैं तब तक रहते हैं वरना निकाल दिये जाते हैं। उन को मनुष्यों की तरह जीवन बिताने के लिए जरूरी है कि जितनी जमीन नई उपजाऊ बनाई गई है और जितनी भूदान में मिली है वह सब गांवों में बसने वाले शिड्यूल्ड कास्ट के लोगों को ही दी जाय जिस से वह इज्जत की जिन्दगी बिता सकें। जब तक हमारी आर्थिक परिस्थिति देश में अच्छी नहीं होती है तब तक हमारे मुल्क की उन्नति नहीं हो सकती है। इस के लिये मैंने कई सजेसन दिये हैं। एक यह है :

(a) that the Report is inadequate and lumps together Scheduled Castes and Scheduled Tribes;

हमारे यहां पढ़े लिखे लोग भी हैं मैं तो कहता हूँ कि आप किसी डिपार्टमेंट का मिनिस्टर श्रीकान्त जी को बना दीजिये और उन की जगह पर कोई हमारा आदमी रखिये। इस से आप को कोई नुकसान नहीं होगा। मैं काटजू साहब से यह प्रार्थना करता हूँ। वह तो कैलाश के नाथ हैं। उन को इस ओर ध्यान देना चाहिये।

पब्लिक सर्विस कमिशन जो है उस को देखिये। उस में हमारा आदमी नहीं है। मौलाना आजाद क आदमी उस में मੈम्बर है।

मुसलमानों को पाकिस्तान मिल गया है लेकिन तब भी हिन्दुस्तान में मुसलमानों को सरकार में काफ़ी हिस्सा मिला हुआ है। एजुकेशन मिनिस्ट्री के सेक्रेटरी मि० हुमायूँ कबीर बने हुए हैं। और आज तो हमारे मौलाना साहब का ही राज्य है। डिप्टी लीडर हैं। पंडित जी उन की हर एक बात मानते हैं। अन्वर नगरी चौपट राज बना हुआ है। डाक्टर अम्बेडकर के जमाने में शिड्यूल्ड कास्ट को विदेशों में तालीम हासिल करने के बजीफों की स्कीम थी वह बन्द कर दी गई है। इस लिये मैं कहता हूँ कि आप कम से कम दूसरों के लिये भी तो कुछ हिस्सा दीजिये। यह देश हमारा है, हम हिन्दुस्तान में पैदा हुए हैं। इस की आजादी के लिये हम लोगों ने भी कोशिश की है। हम अच्छे लड़ने वाले हैं, हमारी तीन महार बटेलियनों फ्रंट पर हैं। इस के बारे में भी मैंने कुछ सजेसन दिये हैं जो कि मैं पढ़ कर सुनाता हूँ।

That in the motion, the following be added at the end, namely:—

“(a) and having considered, the same, this House is of opinion that in order to raise the social level of the Scheduled Castes, all reserved posts in Government services should be filled with Scheduled Caste candidates by relaxing some of the conditions such as minimum qualification etc. which may not be fulfilled by Scheduled Caste candidates;

(b) the Government should grant special scholarships to deserving Scheduled Caste students for going to foreign countries for higher academic and technical education;

(c) the landless Scheduled Caste people should be provided with land and other implements so that unemployment among those people

would be minimised, and that special Taqavi Loans should be given to them in the initial stages;

(d) a separate ministry on the same lines as that of Rehabilitation Ministry should be formed with a view to safeguarding the interests of the Scheduled Castes and Scheduled Tribes and to bring them to the level of other advanced classes in India in economic, educational and social matters; and

(e) immediate steps should be taken to provide Scheduled Castes and Scheduled Tribes with compulsory primary education all over India."

इसके बाद मैंने यह सजेशन दिया है :

That in the motion, the following be added at the end, namely:—

"and having considered the same, this House is of opinion that—

(a) proper representation should be given to the Scheduled Castes in the diplomatic services and in the appointment of Governors of States;

(b) the Scheduled Castes of the Jammu and Kashmir State should be given due representation in Government services according to their population, and all the facilities and privileges enjoyed by the Scheduled Castes in India be extended to the Scheduled Castes of that State;

(c) a sum of Rs. 25 crores be set apart in the first Five Year Plan, for the amelioration of the conditions of the Scheduled Castes and Scheduled Tribes, in view of their backwardness in all walks of life;

(d) the Scheduled Caste refugees from Pakistan should be given the first priority in the matter of monetary compensation on account

of their sheer poverty and helplessness;

(e) the posts reserved for the Scheduled Castes should not be filled by candidates belonging to other communities and that in case Government find that suitable Scheduled Caste candidates are not available, necessary steps should be taken by Government to arrange for the training of the Scheduled Castes in order to bring them up to the desired Standard;

**Mr. Chairman:** These amendments have already been circulated.

श्री पी० एन० राजभोज : वह मालूम तो सब को होगा यह ठीक है, लेकिन इस लिये पढ़ता हूँ कि जिस में यह रिकार्ड भी हो जाय ।

(f) a suitable machinery should be set up at the Centre for the proper implementation of the recommendations of the Commissioner for Scheduled Castes and Scheduled Tribes, and other facilities provided for by the Government, and that an advisory Committee consisting of members drawn from the ranks of the Scheduled Castes and Tribes should be appointed to advise Government in this behalf;

(g) Scheduled Castes and Scheduled Tribes....."

3 P.M.

**Mr. Chairman:** The hon. Member should stop now. I am calling the next speaker. Shri Barman.

**Shri P. N. Rajabhoj:** Only one minute. I will finish now.

**Mr. Chairman:** I have called the next speaker.

श्री गणपति राम (जिला जौनपुर—पूर्व-रक्षित-अनुसूचित जातियां) : चेयरमैन महोदय, मैं एक सवाल पूछना चाहता हूँ । जब पिछली रिपोर्ट पर बहस हुई थी, पिछले साल, उस वक्त भी कुछ मैम्बरों को मौका नहीं दिया गया था । उन को पहले प्रायोरीटी दी

[श्री गणपति राम]

जानी चाहिये। मैं भी उन में से एक हूँ, बार बार कोशिश करने के बाद भी मुझे बोलने का मौक़ा नहीं मिला था।

**Mr. Chairman:** I will consider that.

श्री नवल प्रभाकर (बाह्य दिल्ली रक्षित—अनुसूचित जातियाँ) : चेयरमैन महोदय, मैं एक मुझाव देना चाहता हूँ और वह यह है कि प्रत्येक राज्य से एक एक व्यक्ति को जरूर बोलने का मौक़ा दिया जाना चाहिये, ताकि हर राज्य का प्रतिनिधित्व हो सके।

श्री उड़के : (मंडला—जबलपुर दक्षिण—रक्षित—अनुसूचित आदिम जातियाँ) : सभापति महोदय, मुझे आज तक इस पार्लियामेंट में बोलने का मौक़ा नहीं मिला है और आज आदिवासी मेम्बर जितने कांग्रेस पार्टी में हैं, लगभग १५ के, उन्होंने ने मुझ से कहा है कि आप ही हम लोगों की ओर से बोलिये। तो मुझ को अवसर दिया जाय।

**Shri N. Rashiah (Mysore—Reserved—Sch. Castes):** Every State must be given a chance, Sir.

**Mr. Chairman:** Shri Barman.

**Shri Barman (North Bengal—Reserved—Sch. Castes):** Sir, the Commissioner's report has been placed before the Members a month ago and it is under discussion today. It is such a vast subject, I say, of national importance that the limited time of ten minutes or a few minutes grace is quite insufficient to deal with it. I shall therefore state a few broad points which I think it is necessary that the hon. the Home Minister should take into account.

The first point I want to place before the House is that this report relates to the condition of the scheduled castes and scheduled tribes in the year 1952. Today is the 18th of December 1953, and we are discussing something which an investigating officer had reported upon on February

13th, 1953. It is not at all known to the House as to what are the recommendations that have been taken notice of and acted upon by the Government. We do not know during the course of this one long year which are the recommendations of the Commissioner which have been tried by the Ministry in the direction that the Commissioner has indicated, wherein they differ from it, and what is the result of their efforts so far. The hon. the Home Minister is present today. On the last occasion, but for his indication by his opening speech, he was almost all the time not present.

**The Minister of Home Affairs and States (Dr. Katju):** Last year?

**Shri Barman:** Yes. We want to tell our grievances, our sorrows and lay them at his door, because until and unless the important persons in the Government take notice of our grievances it is no use discussing this report.

Even this year he has not stated anything whatsoever as to what action he has taken on the recommendations of Mr. Shrikant which were placed, as I said, a year ago before the Government. Had we known some of these facts we could have discussed the report on those lines. I can cite passages from this report where Mr. Shrikant has made certain recommendations at page 63 about reservation rules, at page 77 about educational institutions—which are very important and fundamental for our amelioration. My amendment itself will show that this year there has been some improvement over last year and I have as a matter of fact said in my amendment that we commend this Government's action so far as educational efforts are concerned.

But there also there is an important point which has been indicated by Mr. Shrikant and it is this. Though more students are now coming up on the educational level with the help of grants and scholarships that are being given by the Centre, yet our students

find it very very difficult to enter into educational institutions which are of an important nature for the uplift of a community, such as engineering colleges, medical colleges and other technical institutions. There the standard of admission is so high that not even a student who has passed in the first division can get admission into those institutions. If I had the time, Sir, I would have shown you that the sympathy that this Government and this House has shown to the scheduled castes in respect of education has not been in vain. I can state one figure just to show that even in professional education last year there were 236 medical students and 250 engineering students and this year their number is 268 in medical and 323 in engineering. But what is that? It is a drop in the ocean in a country like India where there are more than 5 crores of scheduled caste people and 2 crores of scheduled tribes people in the lowest rung of the ladder. And it is because of the fact that our students cannot get admission in those institutions.

In some States, I should again repeat this year, even in the pre-independence days we had facilities for admission into such institutions. I know personally that even a student who had passed in the third division was admitted in the Medical College of Calcutta; he passed the M.B. examination and after entering service has gone outside India to have specialised training. We do not suggest that you should now admit third division students, because there is one instance. But today our students are passing in the first division, and there are a large number of them who are passing in the second division. We request the Government of India to indicate to the State Governments that certain advantages must be given in favour of the scheduled castes and scheduled tribes. I was very sorry when the hon. the Home Minister repeated certain things which we already know, that the Centre has no power of giving a direction to the States in this matter. That we all

know. But I was sorry when he repeated it on the floor of the House at the very beginning of his speech. What does it indicate? Does it indicate any frustration on his part? Does it indicate that he is not going to press upon the Part A States, which he says are autonomous, in any matter in which technically he has no power? I should simply state that it is the Congress Government after all which is ruling the country. Whether the Centre has got statutory power or not, it is the Congress party and it is the Congress Government that, we all know, is now ruling every corner of India. It does not satisfy us when he says that the Part A States are autonomous. Let him try his best and if he fails, let him say on the floor of the House, this is the position and because of these obstacles, we could not do anything more, and then we shall see our way. But, so long as he does not try and does not let us know what the difficulty is, we shall certainly think that the Government is not doing intensely and earnestly what it could have done.

That is also the case with respect to the services. I have no time I shall simply state one or two things. Government does not give us any figure about the working on this line in the last year. What are we to do? We just ask a supplementary question here or a question there, which sometimes is allowed and sometimes not allowed. We sometimes get a glimpse of the working of the department which does not always give a correct picture. We expected that at least at this time, when this important matter is going to be discussed for a whole day, the Home Ministry would give us details in an administration report in this respect: how far Government has tried, how far it has failed and why it has failed. Then, we could have understood the position. The hon. Shri Datar, the Deputy Minister, is dealing mostly with this subject of Scheduled Castes. On the 14th December last, in reply to starred question No. 307 he said: Government are still considering what

[Shri Barman]

further action is necessary to ensure strict implementation of the reservation orders. This is unsatisfactory. In the year 1950, the order or resolution which deals with the latest roster in the disposition of services so far as the Scheduled Castes are concerned, was promulgated. Even today, the hon. Deputy Minister says that he is still considering what attempts could be made. I must express my gratefulness for the help that the Government has rendered in the matter of the educational upliftment of the Scheduled Castes and Scheduled Tribes. So far as other matters are concerned, we are a bit more hopeful than we were last year. But, we are not satisfied that these matters are being earnestly attended to. I am a Member of this honourable House, and I was a party to that resolution that was passed on the 13th December last year.

**Shri P. N. Rajabhoj:** What about foreign scholarships?

**Shri Barman:** If that be the goal, we should be sincere and ready to fulfil that promise which has been enjoined upon us by this sacred resolution of the 13th December.

**Mr. Chairman:** Shri B. S. Murthy.

**Shri Jaipal Singh** (Ranchi West—Reserved—Sch. Tribes): Sir, before you call upon Shri B. S. Murthy, I would like just to have a clarification from you. In your opening remarks, you said that you have to take into consideration the Scheduled Caste Members in regard to this particular debate. I want to know exactly why you include only Scheduled Caste Members, whether it is just forgetfulness....

**Mr. Chairman:** When I said Scheduled Castes, I meant both Scheduled Castes and Scheduled Tribes.

**Shri Frank Anthony** (Nominated—Anglo-Indians): May I point out, Sir, that the Anglo-Indian community also has been included in this report?

**Mr. Chairman:** I shall see that one of their Members is given an opportunity.

**Shri B. S. Murthy** (Eluru): Mr. Chairman, Sir, I am thankful to the Government for having condescended to allot a day for pouring forth our grievances due to the apathy of the caste Hindus.

I must congratulate, at the outset, Shri Shrikant for having given a frank and fearless report. I hope he will continue to be frank and fearless in collating the information he gets from the States. We know that the report is not complete, because, several instances, I know, have not been incorporated in it. But, still, as an officer I must say he has been frank and fearless.

I am thoroughly disappointed with the speech of the hon. Dr. Katju, our saviour, who has been appointed as the Minister in charge of Scheduled Castes and Scheduled Tribes, backward classes, etc., etc. He is keen to know why I am disappointed. Last year, a discussion had taken place and many a Member had been given an opportunity to not only ventilate grievances, but also to come forward with suggestions. I would have appreciated if the Ministry had come forth with their reactions to the suggestions made. In spite of that, the Home Minister says that everything possible is being done. A general statement. He says, if we had the capacity to manufacture money, deficit or paper money, we could give you 80 lakhs or 80 crores. This cheap statement should be avoided in trying to solve a problem. It is not merely a communal problem; it is not a religious problem; it is a national problem; please beware of it. If you neglect this community, you neglect your very existence. How long do you want this problem to exist.

**Mr. Chairman:** The hon. Member may kindly address the Chair.

**Shri B. S. Murthy:** Thank you, Sir. Dr. Katju is a good friend of mine.

I am not attacking him; I am attacking the Ministry.

**Dr. Katju:** I quite agree with you. Thank you.

**Shri B. S. Murthy:** It is a national problem. I shall give a few instances to show that it is a national problem. The Congress Ministry must understand that Gandhiji has shed his life in this cause. He has assured a change of heart in the Caste Hindus who have been mainly responsible for centuries in keeping down the Harijan downtrodden (*An Hon. Member:* "As a slave"). Not only a slave, but as a person who is less than a human being. Nowhere in the world could you find an analogy for this.

**Shri P. N. Rajabhoj:** Only Gandhi?

**Shri B. S. Murthy:** To Dr. Ambedkar I am coming later on. Let Shri P. N. Rajabhoj have his patience.

Even today, after 6 years of independence, a Scheduled Caste man cannot have the privilege of riding a horse on the grandest occasion in his life, at the time of his marriage. What reply has Dr. Katju to give to the world? It is in Nehru's India that this is happening. In Coorg, a Harijan cannot have the privilege of riding on a horse. In Nehru's India again, Harijan women are not fortunate enough to wear ornaments or even to wear coloured clothes. My hon. friend Dr. Katju should not go to Everest heights because of his name, but come to the plains and see the cauldron of agony through which Harijans have to pass daily. In Nehru's India, Harijans cannot purchase a house-site in a caste Hindu locality. You talk of equality and equal opportunities. I shall come to that subject later on. What is most inhuman and unspeakable is that in Nehru's India, Harijans are not entitled to eat preparations of ghee. *Laddus*, he can never touch because he is a Harijan. I am not drawing all this from my imagination. These are mentioned in the report. Please open your eyes and read and re-read and digest and then say how Harijans are being treated in Nehru's India.

**Shri Debeswar Sarmah** (Golaghat-Jorhat): Where?

**Shri B. S. Murthy:** I am coming. Not in Assam.

**Shri Jhunjunwala** (Bhagalpur Central): Nor in Bihar.

**Shri B. S. Murthy:** Dr. Katju, the Home Minister, has been pleased to state that untouchability has been abolished in urban areas. He is wrong. His information is wrong. He is not aware of the problem, because I can give him certain of the urban areas. I do not think he will call Bhopal, Jaipur, Jodhpur, Bikaner etc., as rural areas.

**Dr. Katju:** In a way.

**Shri B. S. Murthy:** These are citadels of untouchability.

**Dr. Katju:** Please remember I mentioned "B" States. There are all in "B" States.

**Shri B. S. Murthy:** I remember every word he said, because it is my problem; and I am anxious that he should also remember that this House speaks in one voice about this national problem.

Now, Sir, I come to another point. This is what happened recently in places very close to Delhi. I am not speaking about Deogarh and Mysore, because if I begin to speak about Deogarh and Mysore, I have to ask about Aligarh, which I do not want to do. It is for the Ministry to say whether there is any justification or not. In Madhya Bharat what has happened recently? I think one or two Congress friends have tabled a starred question and got some answer. There, the Thakores and Rajputs have actually collaborated with dacoits and then brought them into the State, made them march from village to village to terrorise Harijans, and that too under Dr. Katju's very nose.

**Some Hon. Members:** Very short nose.

**Dr. Krishnaswami** (Kancheepuram): He has got a short nose.

**Shri B. S. Murthy:** For this how can we bring in punitive legislation! Persuasion, persuasion, persuasion! Seek and it shall be found! By seeking we find it is not bread but stone.

We are always parading our culture, our Constitution, our civilisation, everything, in foreign countries; and our Constitution contains a Chapter on Fundamental Rights. When six crores of people in India are denied fundamental rights, why not be sincere by abolishing the Chapter and saying we do not have fundamental rights; it is my right, his right, might is right.

Then, about scholarships. Last year, 1951-52, only Rs. 15 lakhs have been granted; and this year Rs. 30 lakhs have been granted. But the number of applications received was 10,775 but those granted were only 5,893. Nearly half the number of applications have been rejected, and they say "We have no money". No money? For whom? For Harijans. But to translate our Puranas into Arabic, Persian and all living and dead languages, we have plenty of money. What is this?

**Shri Barman:** Thirty lakhs were for last year. This year Rs. 50 lakhs plus another Rs. 10 lakhs has been given.

**Shri B. S. Murthy:** My information is based only on the Report, not on the future of the Report.

Now, thanks to Maulana Saheb and Mr. Malaviya who are absent, who are in charge of our education, this is being done. The Home Minister has rightly pointed out that more facilities for Harijans should be given by Government, and asked "Where is the money?" Talk, talk and talk. If we ask them, in the beginning of the world there was the word. They quote the Bible. The word is there. There is money to invest and spend in Kashmir and in Korea and other places, but to educate these neglected children of Harijans who, for centuries, have been under the very grinding foot of heartless Caste Hindus, you have no money.

**Mr. Chairman:** The hon. Member should conclude now.

**Shri B. S. Murthy:** I am coming to the conclusion. Only one sentence. I do not want to take much time.

We are 101 Members here including Scheduled Castes and Scheduled Tribes. Mr. Jaipal Singh should be glad I am including everything, and that is nearly one-fifth, and there when I see the Ministers, people who are less than three crores are having two Ministers, one Deputy Minister, two Parliamentary Secretaries. I am only talking of certain categories of distinctions recognised by the Government of India. I am not talking communally. And according to that, we should have at least two Ministers and two Parliamentary Secretaries and four Deputy Ministers. There is no dearth of men here. I have got any number of people. They need not come to this side. There are so many people who can honourably and creditably fill the benches there.

**Shri S. S. More (Sholapur):** Once they become Ministers, they do not help any community.

**Mr. Chairman:** Let there be no interruption. There is very little time.

**Shri B. S. Murthy:** In every delegation, they include this community, that community; but not even a single Harijan has so far been included. Why not? People have been sent to foreign conferences, especially to the I.L.O. and I can tell this hon. House that Harijans who have gone there have won approbation from the I.L.O. Why not you try? Every time you say they are not educated. How long do you want to keep them so? Do you want to talk in the same manner as the Englishman was talking to Indians whenever they wanted equal opportunities. Please change your mind. Gandhiji wanted to change it and you are still struggling with the old fossilised and crystallised mind which has no love for any community except for its own.

**Mr. Chairman:** The hon. Member should conclude now. I am calling the next Member.

**Shri B. S. Murthy:** One more sentence. In conclusion, I would request the hon. Home Minister to carry out certain suggestions made not only by myself but by many people. The suggestions are: comprehensive legislation, Rs. 10 crores to be set apart, giving benefits of a moratorium, granting occupancy rights and preventing forcible eviction by landlords from the hovels in which these Harijans are residing, forbidding non-agriculturists from investing their surplus money on agricultural lands, granting land to Scheduled Castes and Scheduled Tribes and other landless labour to see that the tiller of the soil is benefited as Gandhiji wished....

**Mr. Chairman:** The hon. Member should resume his seat now. Mr. Ganpati Ram.

**श्री गणपति राम :** माननीय चेयरमैन महोदय, सब से पहले मैं आप को धन्यवाद देता हूँ कि बहुत दिनों के बाद . . . . .

**सभापति महोदय :** इस की ज़रूरत नहीं है, आप अपने दस मिनट इस मजमून में लगाइये ।

**श्री गणपति राम :** मैं इस रिपोर्ट को तैयार करने वाले श्री श्रीकान्त जी को धन्यवाद देता हूँ कि उन्होंने हिन्दुस्तान का दौरा कर के, इतना परिश्रम कर के इस रिपोर्ट को तैयार किया और इतने मेटर्स इस में पेश किये ।

लेकिन जब मैं इस रिपोर्ट को पढ़ता हूँ और देखता हूँ कि हरिजनों के लिये अभी तक क्या किया जा रहा है और भविष्य में क्या किया जाने वाला है तो मुझे जितनी प्रसन्नता होनी चाहिये, उतनी नहीं होती । मैं ने कल बड़े गौर से माननीय गृह मंत्री महोदय की स्पीच भी सुनी । उन्होंने आश्वासन देते हुए यह कहा कि जब कभी कहीं किसी ऊँचे अफसर की नियुक्ति करने की बात आती है तो मुझे यह भी देखना पड़ता है कि वह आदमी कितना काबिल है, उस में कितनी योग्यता है और

वह पद के सम्भालने की ताकत रखता है या नहीं । मैं उन से यह कहना चाहता हूँ कि इस समय शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स के अन्दर ऐसे योग्य व्यक्तियों की कमी नहीं है । हमारे अन्दर ऐसे योग्य नवयुवक पैदा हो रहे हैं कि अगर उन को मौका दिया जाय तो किसी माने में वे अयोग्य साबित नहीं होंगे ।

मैं आप से कहना चाहता हूँ कि अगर आप देखना चाहते हैं तो आप मौका दे कर अन्दाज़िये, वह किसी माने में अयोग्य साबित नहीं होंगे । यहाँ मुझे एक कहानी याद आती है । एक बार गरुड़ जी कैलास पर शंकर जी से मुलाकात करने के लिये गये । वहाँ पर उन की गरदन में जो सांप लिपटा हुआ था, वह गरुड़ जी को देख कर फूँ फूँ करने लगा । उस समय गरुड़ जी ने कहा था कि भाई, मैं तो तुम्हारी जाति को हमेशा मिगलता रहता हूँ, आज तुम ऐसे स्थान पर हो, जिस की वजह से सुरक्षित हो । तो यह तो स्थान का महत्व है जिस की वजह से तुम में इतना जोश है । वह श्लोक भी मुझे याद है, इसलिये इस को मैं सुना देना चाहता हूँ :

जानामि रे सर्प तवप्रतापम्

कंठस्थितो गर्जसि शंकरस्य ।

स्थानं प्रधानम् न बलप्रधानम्

स्थानस्थितो क पुरुषोऽपि सिंहं ॥

"Oh Serpent! I know your valour. You have occupied a place round the neck of Shankara, you roar like this, your power is not your actual power, it is the power of the place you have occupied. A coward becomes lion-like if he can occupy a place of advantage, even though he is actually a coward."

मैं तो यह कहता हूँ कि अगर आज भी हमारे आदमियों को ऊँचे ऊँचे पदों पर आप भवसर दें तो वह किसी माने में कम योग्य साबित

[ श्री गणपति राम ]

नहीं हो सकते। मैं तो यह उदाहरण आप 1  
आंखों के सामने रखना चाहता हूँ कि हमारे जो  
भी व्यक्ति आज मिनिस्ट्री में हैं या दूसरे पदों  
पर हैं, वे किसी माने में कम नहीं हैं। अगर  
दूसरे भी स्थानों पर उन को मौका दिया जाय  
तो वे किसी माने में कम योग्य साबित नहीं  
हो सकते।

आज देश में यह कहा जाता है कि हरिजनों  
के लिये हम बहुत काफ़ी कार्य कर रहे हैं।  
मैं यह जानता हूँ कि काम जरूर हो रहा है और  
पहले जो प्रगति थी उस की अपेक्षा प्रगति  
कुछ अधिक है। लेकिन जिस तरह से आप  
सोचते हैं कि दस वर्षों में, जिस में से चार वर्ष  
बीत चुके हैं, हम शिड्यूल्ड कास्ट और शिड्यूल्ड  
ट्राइब्स को दूसरे वर्गों के बराबर कर देंगे तो  
क्या जिस रफ़्तार से आप चल रहे हैं, उस से  
वे उन के बराबर आ सकेंगे। जहाँ तक  
जमीन देने की समस्या है, मैं यह कहना चाहता  
हूँ कि जब कभी मैं प्रधान मंत्री की किताबों  
को पढ़ा करता था तो मैं सोचा करता था कि  
हमारे प्रधान मंत्री बड़े ही क्रान्तिकारी भावना  
के आदमी हैं। आज उन के हाथ में सारा शासन  
है। वह चाहें तो आज जहाँ जमीन ऊसर और  
पड़ती पड़ी है, वहाँ की जमीन हरिजनों को देकर  
उन की माली हालत को सुधार सकते हैं  
और इस तरह अपनी क्रान्तिकारी भावना  
का परिचय दे सकते हैं। आज हमें अपने गृह-  
मन्त्री डाक्टर काटजू से निवेदन करना है कि  
क्या आप ने कोई ऐसी स्कीम बनाई है कि जिस  
के अनुसार दो वर्षों में या चार वर्षों में जमीन  
हरिजनों को दी जा सकती है और उन की  
माली हालत को सुधारा जा सकता है। हमारे  
सामने वादे तो बहुत किये जाते हैं, लेकिन  
जब उन को पूरा करने का सवाल आता है तो  
उन को टाल दिया जाता है। जहाँ कहीं  
नौकरियों में हरिजनों को लेने का सवाल आता  
है तो वहाँ यही जवाब दिया जाता है कि ये

तो अयोग्य है, ये तो पूर्ण रूपेण शिक्षित नहीं है।  
मैं कहना चाहता हूँ कि आज हरिजनों में भी  
अनएम्प्लायमेंट का क्वेश्चन पैदा हो रहा है।  
अगर आप उन को एम्प्लाय (employ)  
करना चाहते हैं तो आप उन को लीजिये।  
आप को हजारों और लाखों की तादाद में  
हरिजन और शिड्यूल्ड ट्राइब्स के लोग  
आप को मिल सकते हैं। मुझे मालूम है कि  
जहाँ कहीं, आई० ए० एस०, आई० पी० एस०  
और पी० सी० एस० का सवाल आता है तो  
हरिजनों को स्थान नहीं मिलता। अभी हाल ही  
में आडिटर जनरल के यहाँ जो पोस्ट निकली  
है, वहाँ भी सैकड़ों आदमियों की दरखास्तें  
पेश हुई हैं। क्या मैं आप से पूछ सकता हूँ कि  
आप ने आडिटर जनरल के पास या और  
डिपार्टमेंट में कोई इंस्ट्रक्शन्स जारी किये हैं  
कि जो जो जगहों इन के यहाँ खाली हैं वहाँ  
शिड्यूल्ड कास्ट के लिये केवल शिड्यूल्ड  
कास्ट को ही वे ब दी जायं। मैं आप से इस्तेफ़ा  
कहूंगा कि अगर आप ने ऐसे इंस्ट्रक्शन्स न  
दिये हों तो फिर भी उन को इंस्ट्रक्ट करिए।

हम को रेलवे डिपार्टमेंट के बारे में पिछले  
साल रेलवे की रिपोर्ट पढ़ने का अवसर मिला  
था जब कि बहुत बिनती करने के बाद मन्त्री  
महोदय ने अपनी रिपोर्ट पेश की थी। लेकिन  
वह इस साल हमारे हाउस के सामने या मੈम्बरोँ  
के सामने नहीं आई, इस का मुझे खेद है।  
मैं तो कहूंगा कि जितने भी डिपार्टमेंट हैं,  
जितनी भी मिनिस्ट्रियाँ हैं, उनको आप इंस्ट्रक्शन  
इश्यु कीजिये कि उन के डिपार्टमेंट में कितने  
हरिजन हैं या उन का क्या परसेंटेज  
है, वह सब हम मੈम्बरोँ के पास भेजें, ताकि  
हम पता तो लगा सकें कि हमारे कितने आदमी  
हैं। अभी तो हम कोई इस तरह की रिपोर्ट  
मांगते हैं तो वह नहीं दी जाती। जब कभी  
प्रश्न पूछते हैं तो यह कह कर अस्वीकार कर  
दिया जाता है कि यह तो साम्प्रदायिकता

का प्रश्न है। मैं कहना चाहता हूँ कि क्या सामप्रदायिकता का प्रश्न करके आप इस समस्या को हमेशा टालते रहेंगे। क्या आप परदे की आड़ से शिकार करते हुए इस शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब के प्रश्न को हमेशा अटकाए रखना चाहते हैं? मैं जरूर कहना चाहता हूँ कि आप इस समस्या को हल करिये।

आज आप कहते हैं कि हम ने ५० लाख की जगह अब ६० लाख रुपया स्कालरशिप देने के लिए शिड्यूल्ड कास्ट और बैकवर्ड क्लास के लिये कर दिया है। लेकिन मैं पूछता हूँ कि शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब के पीछे आज उस में से कितना रुपया खर्च होता है। आप ने बैकवर्ड क्लासेज को मिला कर दोनों का नक्शा पेश कर दिया है और नाम लेते हैं शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब का। आप उम में पेश कर देते हैं बैकवर्ड क्लास को भी। अगर आप अलग से उन का नक्शा पेश करें तो पता लगे और वह हमारे सामने आवे।

मैं ने एक प्रश्न पहले पूछा था कि अनटचेबिलिटी को दूर करने के लिये आप ने जो ५० लाख रुपया रखा है उस में से कितना रुपया खर्च हुआ। मुझे मालूम है कि डिप्टी मिनिस्टर साहब ने यह जवाब दिया था कि अभी तक उस में से कुछ भी खर्च नहीं किया गया। यह कहा कि हमारी स्कीम बन रही है। साल खत्म हो गया, ५० लाख रुपया इस साल तक के लिये रखा गया है, यही रफ्तार रही तो वह पूरा का पूरा रुपया आप के बैंक में लौट आयेगा और वह खर्च नहीं हो सकेगा। क्या यही आप की रफ्तार रहेगी? क्या इसी तरीके से आप चलना चाहते हैं? मैं जब कभी जनता में घूमता हूँ तो यह प्रश्न पूछा जाता है कि हम लोगों की आबादी कितनी ज्यादा है, करीब पांचवां हिस्सा है, लेकिन हमारे मन्त्री, डिप्टी मन्त्री, पार्लियामेन्टरी सेक्रेटरी कितने हैं? मैं आप से पूछना चाहता

हूँ और आप के जरिए मैं प्रधान मन्त्री महोदय से कहना चाहता हूँ कि आप हरिजन और शिड्यूल्ड ट्राइब समाज की इस पुकार को सुनिए और आप उन को मौका दे कर उस की योग्यता को देखिये मैं आप को आश्वासन दे सकता हूँ कि हरिजनों में से जो भी लिया जायगा वह किसी भी मौके में अयोग्य साबित नहीं हो सकता।

जहां पर असुविधा का सवाल आता है तो यह कह दिया जाता है कि असुविधा बहुत मानों में खत्म हो चुकी है। मैं गृह मन्त्री महोदय से खास तौर से पूछूंगा कि आप ने अपने घर में, अपने यहां पर, क्या असुविधा को पूरी तरह से यही खत्म कर देने का प्रयास किया है? मैं तो कह सकता हूँ कि केवल प्रधान मन्त्री महोदय ऐसे हैं कि जिन्होंने अपने घर में हरिजन कुक (cook) को रखा है। उन के अलावा कोई भी मन्त्री ऐसा नहीं जान पड़ता जिन्होंने हरिजन कुक को रखा हो। मैं आप से इस्तेदुआ करूंगा कि अगर आप अनटचेबिलिटी को दूर करना चाहते हैं तो पहले अपने घर से आप इसे शुरू कीजिये। आप को देख कर दूसरे लोग आप का अनुकरण करेंगे। जो पार्लियामेंट के सदस्य हैं, उन सब से मैं इस्तेदुआ करूंगा कि आप एक एक आदमी को रखेंगे तो इस तरह से ५०० आदमी शिड्यूल्ड कास्ट और शिड्यूल्ड ट्राइब के काम में लग जायेंगे।

डा० काटजू : आप हरिजनों को कुक बनाने पर क्यों इतना जोर दे रहे हैं? हम तो उन को ज्यादा ऊंचा करना चाहते हैं, कुक थोड़े ही बनाना चाहते हैं।

श्री गणपति राम : ताकि हम भी आप के बराबर आ जायें।

डा० काटजू : हम भी यही चाहते हैं, लेकिन आप ने एम क्या रखा। कहां तो आप सीडर बनाना चाहते हैं और कहां कुक?

श्री गणपति राम : सभापति महोदय, फिर हम माननीय प्रधान मंत्री महोदय से यह कहना चाहते हैं कि जैसे कि सिड्यूल्ड ट्राइब्स के लिये १८० लाख रुपये पिछले साल उन की कल्याणकारी योजनाओं के लिये रखा गया था, उसी तरह से यदि जरा ठंडे दिल से गौर करें तो आप को हरिजनों के लिये भी दो करोड़, चार करोड़, दस करोड़ रुपया रखना चाहिये था। अगर आप उन के लिये १८० लाख रुपया रखते हैं तो करीब छः करोड़ हरिजनों के लिये दस करोड़ रुपया उन के लिये कल्याणकारी योजनाओं के लिये रख कर उन को भी उद्योग और व्यापार में प्रोत्साहन दे सकते हैं। क्या आप के सामने ऐसी कोई योजना है? आज समाज में और जनता में इस प्रकार की पुकार होती है, मैं आप से इस को कार्यान्वित कराना चाहता हूँ।

आज जो यह कहा जाता है कि समानता है, तो मैं उन के सामने अभी ताजा देवगढ़ का दृष्टान्त रखना चाहता हूँ कि किस तरह से श्री विनोबा भावे के साथ मन्दिर के पुजारियों ने व्यवहार किया। आज भी देहातों में अस्पृश्यता और छूआछूत की बीमारी बड़े पैमाने पर फैली हुई है। आज भी बनारस में हिन्दू नाई हरिजनों की हजामत नहीं बनाते और मुझे इस अवसर पर आप को यह बतलाते हुए कोई हिचक नहीं होती कि हमारे माननीय मंत्री श्री जगजीवन राम बनारस विश्वविद्यालय में शिक्षा प्राप्त कर रहे थे, तब एक नाई जो इनके बाल बना रहा था, उस को जब मालूम हुआ कि ये हरिजन हैं, तो उस ने भाषे बाल बना कर छोड़ दिया था और वह वीज आज भी बनारस में मौजूद है। इस के अलावा मुझे स्वयं सन् ४८ में इस का अनुभव हुआ जब मैंने काशी विश्वविद्यालय में वेद पढ़ने का प्रयास किया, तो शुरू में बहुत दिक्कत हुई, आखिर में बहुत प्रयत्न करने पर

मेरे और कल्याणी देवी के लिए वेद पढ़ाने के वास्ते अलग से एक अध्यापक रक्खा गया।

Mr. Chairman: He has already taken 11 minutes. He should conclude now.

श्री गणपति राम : मैं और अधिक न कह कर आप का ध्यान रिपोर्ट में कही गयी बातों की ओर दिलाना चाहता हूँ और चाहता हूँ कि उन मुद्दों पर शीघ्र से शीघ्र अमल किया जाय।

Shri N. C. Chatterjee (Hooghly): We have 100 differences with Dr. Katju and his Government, but I think, Sir, we should agree with him that this is....

Shri Bheeka Bhai (Banswara—Reserved—Sch. Tribes): On a point of order, Sir, this debate is reserved for the Scheduled Castes and Scheduled Tribes. So far no single member of the Scheduled Tribes has spoken. Even last year, they were not given an opportunity.

Mr. Chairman: I am keeping that in view. There is no point of order.

Shri N. C. Chatterjee: I agree with Dr. Katju that in this very important matter we should forget all party affiliations and should try to make constructive suggestions for the uplift of our Scheduled Castes and Scheduled Tribes. It is certainly a blot on Hindu religion, it is a scar on Hindu society, it is a great blemish on our nation. What are they asking for? They are not asking for any charity, any gift, any mercy. We have got to do our duty to our oppressed and depressed brothers and sisters. We have got to atone, Sir, for the sins we have committed for centuries. If we do not do that, we have no right to maintain our status as an independent Republic. When that crude and vile attack was made on Acharya Vinoba Bhave, it was an attack not on him, but on the whole Hindu nation, on Hindu religion, on Hindu society. It is a disgrace for every right-thinking man, Sir. The Congress led by Mahatma Gandhi did a lot for the uplift of the Scheduled Castes and the Harijans. The great Harijan movement

was to a large extent initiated by him. I belong to an organisation whose cardinal creed is the eradication of untouchability. I recognise, Sir, no distinction between caste Hindus and the so-called Scheduled Castes. Sir, Pandit Madan Mohan Malaviya, Lala Lajpat Rai, Swami Shraddhanand, Babu Ramananda Chatterjee and other great men who held the position which I am temporarily occupying did a lot for the uplift of the Scheduled Castes and the Harijans.

The question is this, Sir: have we done our duty? Has the Government done its duty? Have the political parties in India done their duty? General public opinion, the Commissioner has said, in the country is slowly changing in favour of the assimilation of the Scheduled Castes in society. That is, Sir, a hopeful news, and there is a distinct veering of public opinion for the removal of social barriers. I am happy to read, Sir, in this report that this scourge of untouchability is totally absent in Assam, Tripura and Manipur.

**The Minister of Communications (Shri Jagjivan Ram):** No, no. It is wrong.

**An Hon. Member:** Who says?

**Shri N. C. Chatterjee:** Mr. Jagjivan Ram contradicts Mr. Shrikant. Mr. Shrikant, I take it, Sir, has said it after touring those parts and it is a happy news and I think what he has said is, to a large extent, correct.

Now, in West Bengal...

**Shri Jagjivan Ram:** It is not correct. There is untouchability in Tripura, Assam and West Bengal.

**Shri V. P. Nayar (Chirayinkil):** Please get up and say. (*Interruption*).

**Shri N. C. Chatterjee:** In West Bengal, untouchability is practically non-existent and Scheduled Castes do not consider themselves as untouchable. The general public in some areas treat them as such not because they belong to a particular caste but because they follow certain avocations in life.

Sir, I appeal to the hon. Minister. In spite of repeated declarations, one thing has not been done. Government has not done its duty. The Commissioner is pointing out that up to the end of the year 1952 the Government of India have not moved Parliament for the enactment of a Central legislation for imposing penalties in connection with the practice of untouchability and for other acts which are declared to be offences under Part III (Fundamental Rights) of the Constitution of India. Dr. Katju said that his heart was bleeding for these unfortunate brothers and sisters. If it is really bleeding.....

**An Hon. Member:** There is no blood.

**Shri N. C. Chatterjee:**.....kindly introduce Central legislation without delay. What is the explanation for the delay? Nothing has been done.

**Dr. Katju:** I think it will be published, Sir, early next week—the proposed Bill.

**Shri N. C. Chatterjee:** That shows that the heart was really bleeding.

Sir, there is one other suggestion made. Our lamented friend and colleague, Dr. Shyama Prasad Mookerjee, just one year back, practically on this very date, in the month of December 1952, made a suggestion on behalf of all the Opposition parties and groups. The suggestion was made in a helpful, constructive and objective spirit. The Commissioner says that that was the best, most helpful and constructive suggestion ever made by any Opposition leader.

"I really admire"—the Commissioner is writing—"the suggestion given by Dr. S. P. Mookerjee while discussing my last Report in Parliament on the 13th December 1952, of calling a Conference of representatives of all parties and groups and all Social Institutions and have a programme of going round the country for a few months and creating a new enthusiasm in the mind of the people that in free India there could be no question of distinction between man and man and that India would prosper

[Shri N. C. Chatterjee]

only if the ideas of inequality became matters of the past".

Nothing has been done, Sir. This constructive suggestion was made. The Commissioner says that it was an admirable suggestion; it ought to be endorsed. I am repeating on behalf of the Opposition that very suggestion which our illustrious friend made. There should be a psychological upsurge, there should be a new venture, there should be a new and radical re-orientation, not merely lip-sympathy in Parliament, to show that you are willing to do something. Show it in concrete terms. Here was a man of outstanding position, a man who occupied very responsible positions in life, both in the Government of India and in the Government of West Bengal, and who was looked upon possibly, Sir, as the outstanding representative of the big Hindu community, suggesting it in the friendliest spirit. We are repeating that offer. Let that all-India representative conference be convened. I am pledging my support and the support of the Opposition groups. I hope, Sir, all parties will join it and create a new tempo in this country. Let them tour the country, especially those areas where untouchability still persists, where social disabilities and persecutions are still there.

The great Rabindranath Tagore tried to whip the conscience of the country in his inimitable style.

*"He mor durbhagya desh. jader  
karecha apaman*

*Apamane hote hobe tader Sahar  
Saman."*

"Oh, my unfortunate, luckless country, you will have to go down to that depth of humiliation and national degradation and enjoy that persecution which you have imposed upon your own brothers and sisters for decades and centuries". Our so-called independence, the sovereignty of this great Parliament will be mere myth, mere delusion, mere snare, unless and until we uplift our seven crores of

backward brothers and sisters to whom we have not done justice.

Sir, my suggestions are these:

Why don't you appoint one Minister, additional Minister? Dr. Ambedkar who put the scheduled castes on the political map of India is no longer there. We have our friend Mr. Jagjivan Ram there. We appreciate his services to the community but we are rightly pointing out, Sir,—I am not going into the mathematics or the arithmetic of communal ratio that a community which is numerically much less has got greater representation in the Ministry as Ministers, Deputy Ministers or Parliamentary Secretaries I think, Sir, without going into details that they deserve it. The suggestion of Mr. Rajabhoj deserves consideration at the hands of Pandit Nehru and Dr. Katju.

Then, Sir, why not have one scheduled caste member on the Public Service Commission for India? I am glad to find, Sir, that there has been on recent appointment of a Scheduled Caste member on the Public Service Commission. Why not have it on the different Public Service Commissions both at the Centre and in the States?

Then, Sir, my hon. friend Dr. Katju says, they must have some minimum qualifications and we cannot take risks. We do not want a minimum qualification for appointing a Governor. Why don't you appoint at least one scheduled caste member as a Governor and show that your heart is really bleeding for them? No minimum qualifications are needed and you don't take any risks.

**Dr. Katju:** What is the suggestion?

**An Hon. Member:** Appoint a Governor.

**Shri N. C. Chatterjee:** You do not take any risks there. He can preside over indigenous dances and also open oriental paintings. He can also utilise the All India Radio.

[MR. DEPUTY-SPEAKER in the Chair]

Mr. Shrikant has appointed out that the All India Radio has not done its

duty. That has a great educative force and it is a great educative factor. I would also plead with the Home Minister that he should relinquish the so-called minimum qualifications.

There is also great discontent about foreign scholarships and other educational grants. I am prepared to go so far as to say that compulsory primary education up to a certain extent may be confined only to the scheduled castes and scheduled tribes. Don't think of educating anybody else and that alone will lead to the resurgence of India. Veer Savarkar had appealed to the scheduled castes to give up their inferiority complex. I am appealing to my brothers to give up their inferiority complex, and to face the situation boldly, break the social barriers which are imposed upon them improperly, illegally and in infringement of the fundamental spirit of the Hindu religion which we profess. I appeal to them, 'then your voice will be heard, do not cry merely for loaves and fishes and little crumbs which will come from the tables of the Home Minister or the Prime Minister. Stand up boldly and say that there is no right on that part of any one in India to treat you as inferiors and that you are equal citizens entitled to equal rights and to equal participation in the fullest privileges of citizenship'.

Several Hon. Members rose—

**Mr. Deputy-Speaker:** Shri Sarangadhar Das; I would suggest to the hon. Member to try to avoid what others have said.

**Shri Sarangadhar Das (Dehnkanal—West Cuttack):** Sir, I do not want to take much time of the House because many of my friends have already gone over the removal of untouchability and all that. I agree that untouchability should be removed, that efforts should really be made, and legislation should be enacted to make the offence cognizable. But, after hearing the speeches of my scheduled caste friends, I am rather disappointed that the cry generally is for scholarships, stipends, and posts. But, I ask

them how many posts are there that can be distributed amongst the caste people and the scheduled castes and scheduled tribes people? Let us say, one lakh of posts, and they get 20,000 out of them. But, what about the crores of people that live in the villages, the inaccessible places where the tribals live, the places which were described by Mrs. Khongmen yesterday. These things have not been touched upon.

My principal grouse against the Government and against the Commissioner's Report is that in Harijan bastis and tribal hamlets there is no drinking water. The Commissioner mentions this in his Report in connection with the teachers that go to teach in tribal areas. They have no amenities; there is no drinking water and they suffer from malaria. It means that the caste people who go there as teachers suffer from these things and that is why teaching is not properly done. He pleads that certain allowances should be given to those teachers; otherwise they are not attracted to those places. That alone shows that the Commissioner himself has in his tours found that there is no drinking water. I consider the provision of drinking water in these places as of primary importance if you want to effect any advancement both of the Scheduled Castes and Scheduled Tribes. I have been crying hoarse in various places, here in Parliament as well as with my Government in Orissa, but nothing is being done. Sometimes a few thousand rupees are given to a district board and maybe that 8 or 10 wells may be sunk out of that money. There are hundreds and thousands of places where wells are required—ordinary wells and not the tube-wells that you hear about nowadays.

Then I find that the approach, particularly for the advancement of the tribal people is wrong. The approach that the Government, through the Commissioner, has made is to have *ashram* schools in certain places where tribal children are brought

[Shri Sarangadhar Das]

from 50 or 60 miles away and are taught exactly the same way as we are taught. I consider that it will not take you very long to find out that these children will feel themselves uprooted from their surroundings. They will not want to go back to their villages, to their community because those villages do not have the amenities that they enjoy in these *ashram* schools. I can remind you of what has happened to us, caste people who have been educated in western ways in towns and cities. Do we want to go back to the villages? Why is it everybody cries nowadays, 'Go back to the villages'? That is what is happening to the tribal people, the tribal children who are taken to these *ashrams* and are given a certain amount of Hindu culture, Hindu history and Hindu *shastras*, and this is absolutely wrong. That destroys their spirit of independence, their straightforwardness, their truthfulness and all the good qualities that the tribal people have and that we do not have. All those qualities are destroyed in these *ashrams*. And, that is why I say that this approach is not at all scientific and that the Government and the Commission should re-think in this matter, and anthropologically adopt a plan for the education of the tribal people.

**Mr. Deputy-Speaker:** The hon. Member may stop at this stage. He may continue the next day.

4 P.M.

#### RESOLUTION RE UNEMPLOYMENT

**Mr. Deputy-Speaker:** The House will now take up Private Members' Business. Let us now take up the Resolution of Mr. Gopalan.

Any hon. Member on his legs?

**Pandit S. C. Mishra** (Monghyr North-East): Yes, Sir. I have not yet finished my speech.

**Mr. Deputy-Speaker:** Pandit Mishra.

**Shri S. V. Ramaswamy** (Salem):

May I make a submission before that? This discussion has been going on for five days now. How long will this go on?

**Mr. Deputy-Speaker:** This has been going on for five days, and as many as 8 hours 22 minutes have been spent already. At the old calculation, it is two full days at the rate of 4 hours per day. Now five days have been spent, and I propose, after Pandit Mishra concludes, calling Mr. Mukerjee, and after that, let us take up the amendments.

**श्री नवल प्रभाकर** (बाह्य दिल्ली—रक्षित-अनुसूचित जातियां) : मैं यह जानना चाहता हूँ कि यह शिड्यूल्ड कास्ट कमिश्नर की रिपोर्ट पर तीन घंटे का समय बचता है यह कब होगा ?

**मिस्टर डिप्टी स्पीकर** : दूसरे दिन होगा ।

**श्री पी० एन० राजभोज** (शोलापुर—रक्षित-अनुसूचित जातियां) : डिप्टी स्पीकर साहब, टाइम ज्यादा मिलना चाहिये, बहुत इम्पार्टेंट है ।

**मिस्टर डिप्टी स्पीकर** : अच्छा, देखेंगे ।

**श्री पी० एन० राजभोज** : अच्छी बात है ।

**Pandit S. C. Mishra:** On the last occasion, Mr. Deputy-Speaker, I was saying that grandiose statistics that are very often provided by the hon. Finance Minister are no indication of the employment or the unemployment situation of our country, for the Ministers take into consideration what are called 'coastal statistics' and leave out of consideration completely the picture that prevails in the hinterland, and, therefore, they think that they are providing some new jobs or some new employment, but the new industries oftentimes are throwing out of employment many more people. I will give here only a few figures which